

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1170  
ANSWERED ON:12.12.2013  
DISADVANTAGED PERSONS  
Singh Shri Pradeep Kumar

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) whether the Government is planning to bring disadvantaged persons from all sections of the society within the scope of the Equal Opportunity Commission (EOC); and

(b) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) & (b) A High Level Committee under the chairpersonship of Justice (Retd.) Rajindar Sachar had, inter alia, made recommendation for setting up of an Equal Opportunity Commission (EOC) to address the grievances of deprived groups. Government had set up an Expert Group to examine and determine, inter alia, the structure and functions of an EOC. Based on the Expert Group Report, recommendations of Group of Ministers constituted for this purpose and comments/ inputs received from various stakeholders, a draft Equal Opportunity Commission Bill for setting up of EOC for deprived groups from minority communities is under consideration of the Government.